

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 10.12.2019 (TUESDAY)**

**COURT - II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Orders (Notice not delivered)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	

**For Admission (After Notice)**

2.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamalapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
3.	Comp. App. (AT) (Ins) No. 473 of 2019	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	B. Rangunath
4.	Comp. App (AT) (Ins) No. 780 of 2019	Embee Software Pvt. Ltd. Vs. Solicon Pvt. Ltd.	Sujoy Chatterjee	Samaksh Goyal
5.	Comp. App (AT) (Ins) No. 897 of 2019	Sarvadnya Industries Pvt. Ltd. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. <b>With</b>	Atanu Mukherjee	Anandh K Swapan Pradhan
6.	Comp. App. (AT) (Ins) No. 943 of 2019	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd & Ors.	Murani Kumar	Anandh K Swapan Pradhan
7.	Comp. App. (AT) (Ins) No. 908 of 2019	Ved Contracts Pvt. Ltd. Vs. Pan Realtors Pvt. Ltd.	Amit Prabhat Deshpande	Alok Dhill, Varsha Banerjee
8.	Comp. App. (AT) (Ins) No. 977 of 2019	Wipro Ltd. Vs. Navayuga Infotech Pvt. Ltd.	Gaurav Bahl	Rudrajit Ghosh
9.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh-R3
10.	Comp. App. (AT) (Ins) No. 998 of 2019	Ashok Kumar Sachdeva. Vs. Kotak Mahindra Bank Ltd & Ors.	Rohit Suri	Sanjay Bhatt-R1

11.	Comp. App. (AT) (Ins) No. 1014 of 2019	Steel India. Vs. Theme Developers Pvt. Ltd.	Harish N. Gokhale.	Debarshi Bhuyan
12.	Comp. App. (AT) (Ins) No. 1293 of 2019	Oriental Bank of Commerce Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Karishma Jaiswal
13.	Comp. App. (AT) (Ins) No.1349 of 2019	Munish Kumar Bhunsali & Anr. Vs. Kotak Mahindra Bank Ltd & Anr.	Garima Sharma	Rajive R. Raj
14.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	

**For Hearing**

15.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
16.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
17.	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt. Ltd & Ors.	M.Pretham	Saransh Jain

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By Order

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